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the 'fable a copy each of the following papers in Hindi: —

- (i) Appropriation Accounts of Railways in India for 1968-69 (Parts I and II). [Placed in Library. See No. LT-3737J70 and LT-3738170]
 - (ii) Block. Accounts (including Capital Statements Comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways for 1968-69. [Placed in Library. See No. LT-3739]70]
 - (iii) Audit Report, Railways, 1970. [Placed in Library. See No. LT-3736|70]

NOTIFICATIONS UNDER THE BENGAL FINANCE (SALES-TAX) ACT, 1941 ISSUED BY THE DELHI ADMINISTRATION

- SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi), under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, issued by the Delhi Administration:
 - (i) Notification No. F. 4(55)|69-Fin. (G), dated the 1st April, 1970, publishing the Delhi Sales Tax (1st Amendment) Rules, 1970. [Placed in Library. See No. LT-3670J70]
- (ii) Notification No. F. 4(98)]6C-Fin. (G), dated the 9th April, 1970, publishing the Delhi Sales Tax (2nd Amendment) Rules, 1970. [Placed in Library. See No. LT-3671170]
 - (iii) Notification No. F. 4(29|69-Fin. (G), dated the 9th April, 1970, publishing the Delhi Sales Tax (3rd Amendment) Rules, 1970. [Placed in Library. See No. LT-3672170]

NOTIFICATIONS OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (In

English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance): —

- (i) Notifications G.S.R. Nos. 765 and 766, dated the 9th May, 1970, together with Explanatory Memorandum thereon, issued under the Central Excise Rules, 1964.
- (ii) Notification G.S.R. No. 859. dated the 25th May, 1970, together with an Explanatory Memorandum thereon, issued under the Centrai Excise Rules, 1944.
- (iii) Notifications G.S.R. Nos. 866 and 867 dated the 1st June, 1970, together with Explanatory Memoranda thereon, issued under the Central Excise Rules, 1944.
- (iv) Notification G.S.R. No. 888, dated the 6th June, 1970, together with an Explanatory Memorandum thereon, issued under the Central Excise Rules, 1944.
- (v) Notifications G.S.R. Nos. 889-and 890, dated the 6th June, 1970 together with an Explanatory Memoranda thereon.

[Placed in Library. See No. LT-3681170 for (i) to (c)].

- (vi) Notification G.S.R. No. 891, dated the 6th June, 1970, together with an Explanatory Memorandum there'on. [Placed in Library. See No. LT-3867[70]
- (vii) Notification G.S.R. No. 892. dated the 6th June, 1970, together with »an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3681/70]
- (viii) Notification G.S.R. No. 969, dated the 25th June, 1970, together with an Explanatory Memorandum thereon. (Placed in Library. See No. LT-3868[70]
- (ix) Notification G.S.R. No. 1030. dated the 1lth July, 1970, together with an Explanatory Memorandum thereon. [Placed in Library See No. LT-3681'70],